| Annexure-1   |   |                    |            |                  |                 |                           |  |            |         |          |            |            |                                    |                 |                 |
|--|---|--------------------|------------|------------------|-----------------|---------------------------|--|------------|---------|----------|------------|------------|------------------------------------|-----------------|-----------------|
| Name of the corporate debtor: VA Realcon Private Limited |   |                    |            |                  |                 |                           | Date of commencement of CIRP: 07.04.2022 |            |         |          |            |            | List of creditors as on:22.04.2022 |                 |                 |
|  |   |                    |            |                  |                 |                           |  |            |         |          |            |            |                                    |                 |                 |
|  | Secured financial creditors belonging to any class of creditors |                    |            |                  |                 |                           |  |            |         |          |            |            |                                    |                 |                 |
| SI. No.  | Name of creditor  | Identification No. | Details of | f claim received |                 | Details of claim admitted |  |            |         |          | Amount of  | Amount     | Amount of claim                    | Amount of claim | Remarks, if any |
|  |   |                    | Date of    | Amount claimed   | Amount of claim | Nature of                 | Amount covered                           | Amount     | Whether | % of     | contingent | of any     | not admitted                       | under           |                 |
|  |   |                    | receipt of | [Amount in Rs.]  | admitted        | claim                     | by security interest                     | covered by | related | voting   | claim      | mutual     |                                    | verification    |                 |
|  |   |                    | claim      |                  |                 |                           |  | guarantee  | party?  | share in |            | dues, that |                                    |                 |                 |
|  |   |                    |            |                  |                 |                           |  |            |         | CoC      |            | may be     |                                    |                 |                 |
|  | NIL   |                    |            |                  |                 |                           |  |            |         |          |            |            |                                    |                 |                 |
|  | TOTAL   |                    |            | -                | -               |                           | -  |            |         | -        | -          | -          | -                                  | -               |                 |